

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 311 & 327/2022 in Company Petition IB/259/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

RNP Scaffolding & Formwork pvt Ltd

**...Operational Creditor**

**Vs**

PRG Buildcon Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Matter adjourned to 19.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**